

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2595
ANSWERED ON:10.12.2012
PROJECTS UNDER NATIONAL RIVER CONSERVATION PLAN
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the number and details of the river projects under the National River Conservation Plan during the last three years, State-wise;
- (b) the funds allocated/released in this regard;
- (c) whether the Government intends to approve such schemes for Daman Ganga river of Daman (Union Territory); and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) During the last three years and current year, various pollution abatement schemes in identified rivers stretches have been sanctioned by the this Ministry under National River Conservation Plan (NRCP).

Further, in February 2009, National Ganga River Basin Authority (NGRBA) has been constituted, as an empowered, planning, financing, monitoring and coordinating authority with the objective to ensure effective abatement of pollution and conservation of the river Ganga by adopting a holistic river basin approach. Projects amounting to nearly Rs. 2600 crore have been sanctioned so far under the NGRBA. Details of cost of projects sanctioned, funds released under NRCP during the last 3 years and current year, State-wise, are at Annexure.

(c) & (d) The pollution abatement schemes for conservation of rivers are sanctioned from time to time on the basis of proposals received from the State Governments. No proposal for abatement of pollution in river Daman Ganga at Daman has been received in this Ministry for consideration.